

2014

High Court, Appellate Side

Calcutta

NOTIFICATION

No. 4720-R(JS)

Dated, Calcutta the 25th November, 2014

It is hereby notified for general information of all concerned that there are total 28 (twenty eight) vacancies, 27 existing and 1 (one) anticipated vacancy to occur, in the rank of Additional District & Sessions Judge, Fast Track Court, belonging to the cadre of Civil Judge (Senior Division) of the West Bengal Judicial Service and will be filled up by way of selection and promotion on merit-cum-seniority basis from amongst the eligible officers of the West Bengal Judicial Service in the substantive cadre of Civil Judge (Senior Division)/CJM/ACJM.

Further details in this regard will follow in due course in the Hon'ble Court's website www.calcuttahighcourt.nic.in.

Sd/-

Debi Prosad Dey
Registrar (Judicial Service)
High Court, A.S., Calcutta